

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 25.6.04

Applicant is absent on call. Mr. R.C. Rath, Ld. Standing Counsel for Railways appearing for R-2 and 3 prays for 04 weeks time to file counter. Heard. AD returned after service from R-1 who is absent and no steps taken to file counter. Time is granted till 23.7.04 to file counter.

[Signature]
25/6/04
REGISTRAR

Counter not filed.

Registrar

MY
22/7/04

Dt. 23.7.04

The learned counsel for Respondents prays for time to file counter. Prayer allowed. Time granted till 24.8.04 for counter.

[Signature]
23/7/04
REGISTRAR

Counter not filed

Registrar

MY
20/8/04

15.12.04

I heard the learned Counsel for the applicant, Shri Ashok Mohanty, learned Senior Counsel and Shri R.C. Rath, learned Standing Counsel on M.A. 993/04 filed by the applicant, seeking permission to withdraw the O.A. as his grievance raised therein has been redressed by the Respondents' Department.

Having heard the learned Counsel for the parties, the prayer for withdrawal of the O.A. is allowed and accordingly, the O.A. is disposed of.

M.A. 993/04 is also thus disposed of.

[Signature]
Member (J)

[Signature]
Vice-Chairman